

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2012 &
IA No. 397 of 2012

Dated: 21st January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd.

... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission
& Ors.

....Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for PSERC

ORDER

The learned counsel for the Appellant is filing the Written Submissions today after serving copy on the other side.

The learned counsel for the Respondent No.2 seeks some time to file their Written Submissions as well as to make the submissions. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter reply submissions on **04.02.2013.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson